

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH, LUCKNOW**  
(Hearing through Video conferencing)

**Sl. No. 4**

**Original Application No. 332/00553/2019**

**This, the 29<sup>th</sup> day of September, 2020.**

**HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A).**

Ashish Kumar, aged about 29 years, S/o Late Rajendra Kumar, R/o – presently residing at 589 Kha/331, Subhash Nagar, Telibagh, Lucknow.

...Applicant

**By Advocate: Shri Praveen Kumar.**

Vs.

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi-110001.
2. Chief Works Manager, Northern Railway, C &W / Alambagh, Lucknow.
3. Deputy Chief Electrical Engineer/Works, Northern Railway, Alambagh, Lucknow.
4. Smt. Manju Kumari, W/o Late Rajendra Kumar, R/o B-3, Vidhwa Colony, Mangal Pandey Road, Cantt, Lucknow.

...Respondents

**By Advocate: Shri Sharad Chandra Shukla.**

**ORDER (ORAL)**

**Per Hon'ble Mr. A. Mukhopadhaya, Member (A),**

At the very outset, the learned counsel for the applicant Shri Praveen Kumar stated that since further developments have taken place in the matter under issue in this Original Application, a separate Original Application No. 205 of 2020 has been filed by the same applicant. He further stated that in view of these developments, the Original Application

No. 553 of 2019 has been rendered infructuous and sought the permission of the Court to withdraw the same.

2. Shri Sharad Chandra Shukla, learned counsel for the respondents has no objection to this.

3. Accordingly, Original Application No. 553 of 2019 is dismissed as withdrawn. There shall be no order as to costs. With the disposal of this OA, Miscellaneous Petitions No. 530/2020 for urgent hearing and No. 693/2020 for disposal also stand disposed of.

**(A. Mukhopadhaya)**  
**Member (A)**

JNS

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**Dated : 29.09.2020**

**HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A).**

For Applicant: Shri Praveen Kumar.

For Respondents: Shri Sharad Chandra Shukla.

Heard both counsel.

Original Application is dismissed. Detailed order on separate sheet.

**(A. Mukhopadhaya)  
Member (A)**

JNS